

News item, captioned "P. M. urged to support Tibet's cause"

4560. SHRI MOHD. ASAR AHMAD: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether his attention has been drawn to a news-item appearing in the *Hindustan Times* dated 17th June, 1980 under the caption "P. M. urged to support Tibet's cause";

(b) whether any letter or memorandum has been received by Government on 16th June, 1980 from Tibetan National Voluntary Defence Force or any other Organisation;

(c) if so, what are its contents; and

(d) if so, what is the reaction of Government in this respect?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) and (b). Yes Sir.

(c) and (d). The contents of this memorandum have been summarised in the *Hindustan Times* report referred to in the question. It has been the consistent policy of the Government of India that Tibet is an integral part of the People's Republic of China. Government of India have no intention of interfering in the internal affairs of any other country.

Completion of Nuclear Fuel Treatment Plant by Pakistan

4561. SHRIMATI PRAMILA DANDAVATE: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government have taken note of the reported completion of the construction of the Nuclear Fuel Treatment Plant by Pakistan;

(b) whether Government were aware of sending by French firms/companies Planes and other materials needed to complete the Project;

(c) whether Government have ask-

ed the Indian Embassy in Paris to watch over these developments; and

(d) if not; reasons therefor?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) and (b). Government have seen press reports to the effect that a nuclear fuel reprocessing plant is being assembled at the Chashma Nuclear Complex near Lahore and that some European companies are continuing to supply parts and equipment needed for the plant.

(c) Yes, Sir.

(d) Does not arise.

Principals of Railway Higher Secondary Schools

4562. SHRI SUDHIR KUMAR GIRI: Will the Minister of RAILWAYS be pleased to state:

(a) whether the services of the Principals of the Railway Higher Secondary Schools are transferable;

(b) if so, whether it is a fact that the Principal of the South Eastern Railway Boys' Higher Secondary School at Kharagpur, Midnapore, West Bengal has been allowed to stay in the same school for about 16 years;

(c) whether the said Principal compelled the students belonging to both the Railway employees and the non-Railway parents to pay tuition fees for the months of January to March, 1980 in violation of the directives of the Government of West Bengal and the Chief Personnel Officer, South Eastern Railway; and

(d) whether it is a fact that the money collected by him by selling T.B. Seals to about 1900 regular and 600 Madhyamik and Higher Secondary students is not wholly deposited with the authorities concerned?

THE DEPUTY MINISTER IN THE MINISTRY OF RALWAYS (SHRI MALLIKARJUN): (a) Yes.

(b) No. He has been at Kharagpur from January 1966 to December, 1973 and again from May, 1976 onwards.

(c) and (d). Information is being collected and will be laid on the table of the House.

Loss in Production and Profit due to Strikes and Lock-Outs during 1979

4564. SHRI MOOL CHAND DAGA: Will the Minister of LABOUR be pleased to state:

(a) the loss in production and profits as a result of strikes and lock-outs during 1979;

(b) the trade Unions leadership under which those strikes were conducted; and

(c) how many workers or leaders during those industrial disputes were arrested and who were they?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (a) According to the provisional information available in respect of 1849 out of 3063 strikes and lockouts in 1979, the value of production lost was Rs. 397.91 crores. The information regarding loss of profits is not available.

(b) A statement showing the number of strikes and lockouts by Central Trade Union Organisations involved and mandays lost due to them in 1979, is attached.

(c) Law and Order being State subject, the information is not available in the Ministry of Labour.

Statement

Number of strikes and lockouts and mandays lost due to them, by Central Trade Union Organisations involved during 1979(P.)

Central Trade Union Organisations	No. of strikes and the lockouts	No. of mandays lost
A.I.T.U.C.	223	1,137,056
I.N.T.U.C.	232	2,642,377
H.M.S.	93	402,325
U.T.U.C.	10	92,202
Multiple Unions	112	9,088,076
Unaffiliated & Others	2398	30,505,241
TOTAL	3068	43,865,277

(P)=Provisional.

Workers' Participation in Management

4565. SHRI CHITTA BASU: Will the Minister of LABOUR be pleased to state:

(a) whether Government propose to enforce the scheme of workers' participation in the management at all levels in the industrial establishments;

(b) the steps taken in that direction;

(c) whether evaluation has since been made of the success or otherwise of such schemes in establishments where they have been introduced; and

(d) if so, the results of such evaluation?